

	Profit (+)/Loss (-) (Rs. in lakhs)		
	1988-89	1989-90	1990-91
Engg. Division	(+) 107.00	(-) 218.38	(+) 241.57
Offshoren Division	(-) 367.09	(-) 200.90	(-) 165.75
R&C Division			
Salem	(+) 559.95	(+) 710.19	(+) 770.86
Other Units	(-) 729.94	(-) 888.79	(-) 885.57
	(-) 430.08	(-) 597.88	(-) 38.89*

Excluding payments towards voluntary retirement scheme and pay arrears.

(b) Engineering Division recorded loss in 1989-90 mainly due to disturbed industrial relations at Howrah Works. Lack of orders, inadequacy of infrastructural facilities contributed towards losses in offshore division. As regards refractory units other than Salem, excess manpower, obsolescence of technology, obsolete plant and machinery and lack of orders in their product profile are main reasons for losses.

(c) The total amount spent by the company in litigation and /or for legal expenses during each of the last three years are as under:

(Rs. in lakhs)		
1988-89	1989-90	1990-91
7.57	8.40	15.42

Viability Report of M/s Burn Standard Limited

3691. SHRI HARADHAN ROY: Will the PRIME MINISTER be pleased to state:

(a) whether the Refractory and Ceramic

Workers Union of Refractory and Ceramic Union of M/s. Burn Standard Company Limited have ever submitted viability report regarding No. 2 Works, Lalkuti and Durgapur Works since its nationalisation;

(b) if so, how many times they have submitted viability reports prepared by different experts;

(c) whether the company ever discussed this report with the union; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) to (d). Refractor & Ceramic (R&C) Workers' Union, Raniganj have submitted two reports, one prepared by Sunder Consultants in respect of Raniganj No. 2 and Durgaur and the second report prepared by M/s. Refractory Specialities (I) Limited, Asansol, in respect of Raniganj No. 2 Works only. These reports were received only during the months of January and February 1992, and need closer scrutiny.